

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT) (Insolvency) No. 1415 of 2019**

**IN THE MATTER OF:**

**Mr. Narayan Singh Pathania** **...Appellant**

**Vs**

**Valuelabs LLP & Anr.** **....Respondents**

**Present:**

**For Appellant: Mr. Abhijeet Sinha, Ms. Srishti Khare and Mr. Aditya Shukla,**

**For Respondents: None.**

**ORDER**

**26.02.2020** Since this Bench is not available, the matter is released from 'Part Heard' and the Registry is directed to obtain necessary orders from the Hon'ble Chairperson for posting the same before an appropriate Bench.

The Registry is directed to list the matter on **4<sup>th</sup> March, 2020**.

The Interim Order passed on 09.12.2019 shall continue till the next date of Hearing.

[Justice Venugopal M.]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)

(V P Singh)  
Member(Technical)